

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:301

ANSWERED ON:25.02.2015

SCHOLARSHIP SCHEME

Nimmala Shri Kristappa;Sigiwal Shri Janardan Singh

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the scholarship schemes extended for the students of the minority communities at present;
- (b) whether the Government proposes to increase the number of scholarship schemes for the students of the minority communities;
- (c) if so, the details thereof;
- (d) whether the Government also proposes to make the scholarship schemes demand based; and
- (e) if so, the details thereof and the steps taken by the Government to simplify the procedure for awarding the scholarships?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a): For the educational empowerment of students belonging to the notified minority communities, Ministry of Minority Affairs is awarding following Scholarship Schemes/ Fellowship:

- (i) Pre-matric Scholarship Scheme
- (ii) Post-matric Scholarship Scheme
- (iii) Merit-cum-Means based Scholarship Scheme
- (iv) Maulana Azad National Fellowship
- (v) Padho Pardesh- Interest Subsidy on Educational Loans
- (vi) Free Coaching & Allied Scheme
- (vii) Support to minority candidates clearing Prelims conducted by UPSC/SSC, State Public Service Commission (PSC) etc.

(b): No Madam.

(c): Does not arise in view of (b) above.

(d): No Madam.

(e): To simplify the procedure for awarding the scholarships and better management of Scholarship applications, Online Scholarship Management System (OSMS) was introduced in Merit-cum Mean Scholarship Scheme in 2011-12 and it was extended to Post-matric Scholarship Scheme for beneficiaries of under-graduate courses and above. The OSMS was implemented in Post-matric Scholarship Scheme for all applicants in 2013-14. Post-matric Scholarship and Merit-cum-Mean based Scholarship Schemes have been identified for Direct Benefit Transfer (DBT) and the scholarships have been transferred to the beneficiaries through DBT mode in 2014-15.